

ITEM NO.15

REGISTRAR COURT

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 2721-2722/2024

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

SRIPAL ETC.

Respondent(s)

Date : 25-02-2025 These appeals were called on for hearing today.

For Appellant(s) : Ms. Ruchira Goel, AOR
Ms. Ritika Rao, Adv.

For Respondent(s) :

Mr. Prakash Sharma, Adv.
Mr. Vikrant Rana, Adv.
Mr. Anubhav, AOR
Mr. Vijay Pal, Adv.
Dr. Nitin Sharma, Adv.
Mr. Mohd. Naved, Adv.

UPON hearing the counsel the Court made the following
O R D E R

SLP stands abated with regard to respondent Nos.1, 2 & 4 vide Hon'ble Court's order dated 22.04.2024.

Respondent Nos.3 and 5 are duly represented.

Digitized copies of High Court as well as Trial Court records have been received. Let soft copies of the same be provided to Ld. Counsels for both the parties in light of Circular F.No.01/Judl./2025, dated 10.01.2025.

Thereafter, Registry to process the matter for listing before the Hon'ble Court, as per rules. Counter affidavit, if any, be filed in the meantime.

rd

SUJATA SINGH
Registrar